

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-69-2020**

Sangeeta Giri

... Applicant

Versus

State of Goa & Ors.

... Respondents

Shri V. Amonkar, Advocate for the Applicant.

Shri P. Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 4 DECEMBER 2020****P.C. :**

The Registry will check whether notice has been served on the third respondent. If notice has not been issued, issue notice to the third respondent, returnable on 11.12.2020.

DAMA SESHADRI NAIDU, J.

NH